

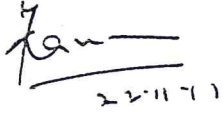

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/136/CAA/2017
NAME OF THE TRANSFEROR : OCL INDIA LTD &
TRANSFEROR 2
TRANSFEROR 3
TRANSFEROR 4
NAME OF THE TRANSFERRE : ODISHA CEMENT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	M. KANNAN	Joint Director, Representing Regional Director, MCA	 22.11.17
	K. MANIVANNAN	AR FOR DL	

ORDER

Counsel for petitioner present and prayed for time to make submissions. Joint Director representing the Regional Director present. Representative of the Official Liquidator present. Time extended at request. Put up on 30.11.2017.

-sel-
S Vijayaraghavan
Member (Technical)

-sel-
K Anantha Padmanabha Swamy
Member (Judicial)